

ITEM NO.2

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).287/2024

DURGESH KUMAR PANDEY

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

[ONLY IA NO. 303566/25 IS LISTED UNDER THIS ITEM]
IA No. 303566/2025 - EARLY HEARING APPLICATION

Date : 12-02-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) Mr. Vishal Arun Mishra, AOR

For Respondent(s) Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

Mr. Tanmaya Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 303566/2025

No ground to entertain the application for early hearing
is made out. The same is, accordingly, dismissed.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR